CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Civil Contempt Petition No.16/2010

(in TA 124/2009)

Jabalpur, this Tuesday, the 15th day of January, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Jawed Rashid, aged about 47 years, S/o Late Shri S.A. Rashid: Astt. Manager (Marketing) (BSNL), Office of Chief General Manager, Telecom, M.P. Telecom Circle, Bhopal -Petitioner

(By Advocate – None)

<u>Versus</u>

- 1. Shri Kuldeep Goyal, Chairman & Managing Director BSNL, Office at Bharat Sanchar Bhawan, H.C. Mathur Lane, Janpath, New Delhi 1.
- 2. Shri P.J. Thomas, Secretary, Union of India, Department of Telecommunications, Sanchar Bhavan, 20-Ashoka Road, New Delhi-1.
- 3. Shri R.K.P. Hinduja, Chief General Manager Telecom (CGMT); M.P. Telecom Circle, Office at Hoshangabad Road, Bhopal -Respondents
- (By Advocate –Shri Sapan Usrethe and Shri Sitaram Shukla, proxy counsel of Smt. Amrit Ruprah)

ORDER (ORAL)

By Ramesh Singh Thakur, JM.

This Contempt Petition was adjourned sine die on 24.01.2011, as the TA No.124/2009 was challenged before the Hon'ble High Court of Madhya Pradesh in WP No.864/2010.

- **2.** Learned counsels for the respondents submitted that the WP No.864/2010 is still pending before the Hon'ble High Court and has not been listed since 2014.
- 3. Since the respondent department have approached the Hon'ble High Court of Madhya Pradesh in the due process of law and the W.P is still pending, therefore, we are of the view that at this stage, no contempt is made out.
- **4.** Accordingly, CCP is closed at this stage. Notices of contempt are discharged.

(Ramesh Singh Thakur) Judicial Member

(Navin Tandon) Administrative Member

am/-